

45/02 PJ

This case is taken
out from 10 &
kept for final hearing
on 27/5/02

Issue notice &
P.C. & affidavit
accordingly

27/5/02

53) for Tribunal

27/5/02

Applicant in person by None
Advocate / Respondent by V.S. Masurkar
Council. None (V.S.)
The matter adjourned to 31/5/02
for

[Signature]
Dy. Registrar

31.5.2002

Shri R. Ashokan, learned
counsel for applicant present.
He prays for adjournment.

Shri V.S. Masurkar
present.

One adjournment
granted to 19.6.02.

[Signature]
(S.L. Jain)
M(J)

[Signature]
(B.N. Bakadur)
M(CA)

nil

19/6/2002 -

Shri Bhosle appearing for Shri R. Ashokan,
Counsel for Applicant submits that
the applicant has been granted
the relief of appearing in the
departmental examination
and has been Nothing survives.
OA has become infructuous.
Shri Bhosle has also produced
a letter from Shri R. Ashokan in
this respect. He therefore wants
to withdraw the OA. Allowed.
OA is accordingly dismissed
as withdrawn. No costs.

[Signature]
Shankar Raju
M(J)

[Signature]
(Smt. Shanti Shastri)
M(A)